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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

R.A.No. 78/97 in

O.A.No.1594/93

Date of Order : 24.10.97

BETWEEN:

- The Admiral Superintendent, Naval Dockyard, Visakhapatnam.
- The Dy. General Manager (P&A), Naval Dockyard, Visakhapatnam.

. Applicants/Respondents.

AND

- 1. D.Narayya
- 2. S.Narayan Rao
- 3. D.V.S.N.Sarma

.. Respondents/Respondents.

Counsel for the Respondents

.. Mr.V.Rajeswara Rao

Mr.G.V. Subba Rao
mn. P.B.V. rjaga Kuman junts.

CORAM:

HON'BLE SHRIR.RANGARAJAN : MEMBER (ADMN.)
HON'BLE SHRIB.S. JAI PARAMESHWAR : MEMBER (JUDL.)

ORDER

X As per Hon ble Shri R.Rangarajan, Member (Admn.) X

Mr.V.Rajeswara Rao, learned counsel for the applicants and Mr.G.V.Subba Rao, learned counsel for the respondents in the R.A.

2. This Review Application is filed for reviewing the judgement in 0.A.1594/93 dated 18.12.96. The learned counsel had a for the applicant in the OA submits that they will follow the trades structure for promotion as per the chart. However the

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senior foremen from one cadre to another cadre will be transferred depending upon the requirement and the total number of sanctioned posts will remain the same. This would mean that though the post is operated in one cadre the same will be shifted to any other cadre due to some reason or other. This would mean that employees in that particular cadre where the post of senior formen is abolished will loose chance for promotion, that is not the of the chart. The chart indicated the promotional prospects of the employees and once the post of senior foreman is allotted to a cadre the same cannot be operated in any other cadre ignoring the chart. It may be possible that due to non-availability of work the post of senior formman in that cadre may be abolished and a fresh post created wlsewhere. Without doing shifting from one cause to amount agree and irregular. Hence we do not find any error in the judgement referred to above.

--- the By is dismissed. Ways

(B.S. JAI PARAMESHWAR)

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Dated: 24th October, 1997

Member (Admn.

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